

**BBF INDUSTRIES LIMITED**

Date of Commencement of CIRP - 20th November 2023

List of Secured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 20th February, 2024

Amount in Rs.

S. No.	Name of Creditor	Date of Receipt	Details of Claim Received				Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
			Principal amount	Interest Amount	Others	Total Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	State Bank Of India	05-12-2023	46,26,70,326	1,18,79,57,062	8,43,893	1,65,14,71,281	1,65,14,71,281	secured	1,65,14,71,281	1,65,14,71,281	No	21.37%			0	0	Mail sent on 7.12.23 for provisional admission of claim. Claim revised on 8.12.23
2	Punjab National Bank	05-12-2023	1,38,99,08,833	2,24,88,75,370	1,50,40,038	3,65,38,24,240	3,65,38,24,240	secured	3,65,38,24,240	3,65,38,24,240	No	47.29%			0	0	Mail sent on 21.12.23 for provisional admission of claim.
3	ASREC (India) Ltd.	04-12-2023	9,75,00,000	20,53,61,051	2,00,000	30,30,61,051	30,30,61,051	secured	30,28,61,051	30,28,61,051	No	3.92%			0	0	Mail sent on 8.12.23 for provisional admission of claim.
4	Asset Reconstruction Company (India) Ltd.	06-12-2023	27,28,00,000	1,05,56,75,651	0	1,32,84,75,651	1,32,84,75,651	secured	1,32,84,75,651	1,32,84,75,651	No	17.19%			0	0	Mail sent on 7.12.23 for provisional admission of claim.
5	Jammu & Kashmir Bank Ltd.	06-12-2023	19,72,93,196	59,26,52,388	0	78,99,45,584	78,99,45,584	secured	78,99,45,584	78,99,45,584	No	10.22%			0	0	Mail sent on 8.12.23 for provisional admission of claim.
<b>Total</b>			<b>2,42,01,72,355</b>	<b>5,29,05,21,522</b>	<b>1,60,83,931</b>	<b>7,72,67,77,807</b>	<b>7,72,67,77,807</b>		<b>7,72,65,77,807</b>	<b>7,72,65,77,807</b>		<b>100%</b>			<b>0</b>	<b>0</b>	

Note 1: All Terms Loans, WTCL, FITL, Working Capital Facilities (Fund Based and Non- Fund Based) and all interest and other monies on the same shall be secured by:

- 1 First mortgage and charge on the Company's all immovable and movable properties, both present and future, ranking pari- passu with other lenders.
- 2 First Hypothecation charge on Company's entire stocks of raw material, stock in process, finished goods, book debts/ receivables and all current assets stored in Company's factory premises, at all plants and / or elsewhere including those in- transit cover
- 3 Pledge of two brands under the group i.e., "Joy Home" and "Chakravyyooh" to the lenders on pari- passu basis
- 4 Pledge of either entire promoter's holding or atleast 51% of the paid up capital of the Company, whichever is lower in favour of lenders on pari- passu basis.
- 5 Guarantees  
 Mr. Rajinder Kumar- Personal  
 Mr. Baljinder Aggarwal- Personal  
 Mr. Praveen Aggarwal- Personal  
 Mr. Anil Aggarwal- Personal  
 Mrs. Sudha Aggarwal- Personal\*  
 M/s Om Packages- Partnership\*  
 \*only for loan of Punjab National Bank

